Central Administrative Tribunal
Principal Bench, New Delhi.

OA-3158/2016

New Delhi, this the 27th day of September, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Sh. Naresh Kumar Dhingra, JE (Civil),
Aged about 51 years,
S/o Sh. Purshottam Lal,
R/o 127, Sainik Vihar, Pitampura,
Delhi-110034.   ...   Applicant

(By Advocate : Sh. M.K. Bhardwaj)

Versus

1. The Commisioner,
   North Delhi Municipal Corporation,
   Civic Centre, J.L.N. Marg,
   New Delhi,

2. The Addl. Commissioner (Engg.),
   North Delhi Municipal Corporation,
   Civic Centre, J.L.N. Marg
   New Delhi.   ...   Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that the applicant was seeking promotion to the post of A.E(Civil) as the criminal proceedings pending against him have been inordinately delayed. He is relying on the judgment of Hon'ble High Court of Delhi in Writ Petition No. 10656/2015 dated 28.07.2016 in the case of *North Delhi Municipal Corporation vs. Rakesh Ahuja*. The applicant has submitted representation to the respondents on 16.04.2012 but no decision has yet been taken on the same.

2.   Learned counsel for the applicant submitted that the applicant would be satisfied in case directions were issued to the respondents to consider the representation of the applicant in the light of the aforesaid judgment of Hon'ble High Court of Delhi and extend the same benefits to him as were granted to the respondent therein.

3.   In view of the limited prayer made by the applicant, we dispose of this OA at the admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to consider the case of the applicant in the light of the judgment of Hon'ble High Court in Writ Petition No. 10656/2015 and pass appropriate orders within a period of sixty days from the date of receipt of a certified copy of this order. No costs.

(Brahm Avtar Agrawal)   **(Shekhar Agarwal)**
   Member (J)   **Member (A)**

/ns/